

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS Appeal No. 14203 of 2013-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-001-COM-007-13-14 dated 12.09.2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Ashapuri Metals Pvt Ltd

Plot No. 705/B, Gidc,
Road No. 07, Sachin,
Surat, Gujarat

...Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,
Gujarat-395001

...Respondent

APPEARANCE:

Shri Suriyanarayanan, Advocate for the Appellant
Shri. Himanshu P Shrimali, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOEMSH ARORA**

FINAL ORDER NO.A / 11463 /2023

DATE OF HEARING: 07.07.2023
DATE OF DECISION: 07.07.2023

RAJU

When the matter was called, Learned Advocate Shri Suriyanarayan submitted a letter enclosing the order of NCLT dated 07 April 2021, dissolving the appellant company. The appeal is therefore abated.

(Dictated & Pronounced in the open Court)

**(RAJU)
MEMBER (TECHNICAL)**

**SOMESH ARORA
MEMBER (JUDICIAL)**